

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE(PC-  
ACT)CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

**OFFICE ORDER**

Pursuant to the directions received from the Hon'ble High Court of Delhi vide Order No 26/DHC/2020 dated 30.07.2020 regarding taking up all the cases listed before the Courts through Video Conferencing and in partial modification of earlier order No. E-8131-8155/DJ/Lockdown/Admn/RADC/2020 dated 03.08.2020, the following officials of the Nazarat Branch are hereby deputed for effecting service of notices/ summons etc. issued by the Industrial Tribunals and Labour Courts functioning at RADC on the dates mentioned against their names from 07.08.2020 to 14.08.2020 (10.00AM to 5.00PM) subject to observance of the conditions qua Covid 19 prevention guidelines of safe distancing and Aarogya Setu App etc. The service of summons shall be effected for appearance through Video Conferencing only.

Sr. No.	Date	Name of Officials Sh. / Ms.	Designation	Mobile no.
<b><u>NAZARAT BRANCH</u></b>				
1	07.08.2020 13.08.2020	SANJAY KUMAR SHARMA	SJA/Branch In-Charge	8700802479
2	10.08.2020 14.08.2020	SANJAY KUMAR	NAIB NAZIR	9911947749
3	11.08.2020 13.08.2020	MILAP SINGH	NAIB NAZIR	9971195601
4	07.08.2020 13.08.2020	AZAD SINGH	PROCESS SERVER	9958891590
5	10.08.2020 14.08.2020	DEVENDER SINGH	PROCESS SERVER	8053561734
6	11.08.2020 13.08.2020	ASIF ALAM	PROCESS SERVER	8860754160
7	07.08.2020 13.08.2020	VIKAS SETH	PROCESS SERVER	9999045631
8	10.08.2020 14.08.2020	AMIT KUMAR	PROCESS SERVER	971783260
9	11.08.2020 13.08.2020	PRAMOD DIXIT	PROCESS SERVER	9812661346

In case, if any official is not in a position to attend the duties as per roster on account of unforeseen exigency, such official shall timely intimate to their Branch In-Charge, who shall make necessary alternative arrangement.

This order has been issued with prior approval of Ld. District & Sessions Judge, RADC.

Sd/-

**(VIMAL KUMAR YADAV)**

Officer In charge (Administration Branch)/  
Spl. Judge (PC Act) CBI, RADC, Delhi.

No.E-8451-8483/DJ/Lockdown/Admn/RADC/2020

Dated: 06.08.2020

**Copy forwarded digitally to:**

1. The Ld. Registrar General, High Court of Delhi, New Delhi
2. Ld District and Sessions Judge (HQs), Tis Hazari Court, Delhi.
3. All the Branch Incharges, Rouse Avenue Court, New Delhi.
4. The Readers of Industrial Tribunals and Labour Court, RADC is directed to send copy of this order to their Presiding Officer and other officials of the Court.
5. The Branch Incharge, Computer Branch, RADC, New Delhi for being uploaded on the website.

6. The Branch Incharge, Leave section, RADC, New Delhi for information and leave record.
6. PS to the Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) CBI, RADC

Sd/-

Officer In-Charge (Admin)/Spl. Judge CBI,